

## **Declaration of Assets and Liabilities**

Year 2021-2022

1983



I Pradeep Kumar Roy , son/daughter/wife of Late Jankdeo Roy , aged 43 years, belonging to Bihar Legislative Assembly service and presently working as Office Attendant give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)  Alpana Kumari	Dependant-1 Name	Dependant- 2 Name	Dependan t-3 Etc. Name
(i)	Cash	Rs. – 20000/-	Rs 10000/-	Nil	Nil	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	(1) SBI,BVM - Rs 720 Lakhs PPF- Rs. 1 3262  (2) UBI, Boring Road Rs 90000/-  (3) BOI, Patna Rs 50000/-	(1) SBI, B.P.C. Rs 10000/- (2) BOB, Jakanpur, paths Rs 75000/-	Nil	Nil	Nil
(iii)	Bonds, Debentures and Shares in companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	HDFC Rs25000/- Yearly LIC Rs 45176/- Yearly LIC Rs 975/- Half Yearly FD Rs 90000/- Sahara RD Rs 6000/- Quarterly Sahara	FD. Rs 160000/-Sahara LIC Rs. – /5404/- Yearly LIC Rs 3638/- Half Yearly	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	Mahendira BR33F5409	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Gold- 20gm (Approx) Silver- 1.5 kg (Approx)	Gold- 41gm (Approx) Silver- 2.1 kg (Approx)	Nil	Nil	Nil
(vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bond / Shares / Debentures as per the latest market value in stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\*Dependant here means a person substantially dependent on the income of the employee.

## B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.		Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependan t- 3 Etc. Name	
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	(1) 1 Bigha 15 Kattha Mauza- A.chandauli, Thana No46(Pusa) Dist Samastipur. (2) 2 kattha Mauza – Kurji Muhammadpur Thana No 41 (Phulwari Sharif) Dist Patna	5 Kattha Mauza- Samukpota P.S Sonarpur Dist 24 Parganas Sout W. Bangal	Nil	Nil	Nil	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	5 Kattha Mauza- A.chandauli, Thana No46(Pusa) Dist Samastipur.	Nil	Nil	Nil	Nil	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil	
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil	
(v)	Others (such as interest in property)	Share in Ancestral Property (Till date share is not defined)	Nil	Nil	Nil	Nil	

fradeep Kumar Roy.

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as			
(a)	(i) Loans from Banks	Nu	N. I.			
	(ii) Loans from financial	Nil	Nil			
	institutions	Nil	Nil			
	(iii) Government Dues:					
	(a) dues to departments	Nil	Nil			
	dealing with government					
	accommodation					
	(b) dues to departments		Nil			
	dealing with supply of	Nil				
	water					
	(c) dues to departments		Nil			
	dealing with supply of	Nil				
	electricity					
	(d) dues to departments dealing with telephones	Nil	Nil			
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil			
	(f) Other dues, if any	Nil	Nil			
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Nil Assessment Year 2021-2022 Pan No AMAPR7854F	Nil			
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil			
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil			
	(iv) Property Tax	Nil	Nil			

В.	Perso	onal	Det	tail

GPF/CPF/PRAN No.

GPF:- PTS/BLA - 1203

Gender

M (M/F)

Date of Birth

1 5

(DD/MM/YYYY)

Class/Group

(A/B/C)

2

Cadre

Bihar Legislative Assembly, Patna

(Full Name e.g. B.A.S.- Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District

SAMASTIPUR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Pradeef Kymar Roy.

Place: Patno

Designation: Office Attendant

Date: 09.02.2022

Department: Bihar Legislative Assembly, Patna

Name of Employee: Pradeep Kumar Roy

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

fradeep Kermar Roy.